Special

other countries whereas the total quantity produced in India from 1960's to now hae been reduced from 1.6 lakh tonnes to 80,000 tonnes, that is, half of the total produce and we are not able to export this year. During this year the minimum export price has been enhanced by 10 per cent and the cash compensatory support, is introduced at the rate of 5 per cent and if this 10 per cent of the minimum export prioe hike and 5 per cent of the introduction of CCS are taken into account the price of the raw tobacco leaf should have been enhanced at least by 35-30 per cent compared to last year. But the Tobacco Board is not prepared to see that this benefit percolates to the growers and they have imposed several restrictions at the cost of the tobacco growers for the sole purpose of benefitting the Several representatives of traders. the people like Mr. Jalga_m Vengal Rao, Mr. Shiv Shanker, Mr. Veerendra Patil, President of the PCC(I) of the Karnataka State, Prof. N. G, Ranga, Dy. Leader of the Congress Parliamentary Party and several MPs both from the Treasury Benches as well as the Opposition Benches have com' plained to the Government that 'the Tobacco Board is playing to the tunes of of the exporters. On the toP if it, 25 Congress (I) Legislators from Andhra Pradesh have given in writing to the Government of India, more so to the Commerce Ministry, that' the Tobacco Board is tring to exploit the tobacco growers and helping the to-bacco exporters and traders. But the Tobacco Board as well as the Commerce Ministry have lent a deaf earto all these complaints. The Tobacco Board has got no estimate and our foreign Embassies and- our trade wings existing in various Embassies are not powerful enough to explore the possibility of exporting our produce. So, I would like to aPPeal to the Government, through you, Madam, to see that the STC gears up to the need of the hour and let ~STC give up Its 'lukewarm attitude, and see that all the outstanding stocks lying In the

platforms of the Tobacco Board are liquidated at the price as indicated by the Tobacco Board in the. erstwhile meeting of the 10th March, that ia, Es. 20.50 per Kg. Unless this is don the people will lose' faith thinking that • this Government is postponing: and giving some false promises. So, I would like to appeal to the Government to see that all the stocks are exhausted by the STC. Thank you.

1.00 P.M.

Demand to raise the age-limit for Civil services Examinatoina

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : माननीय उप समापति जी, मैं आपकी अनुमति मे और सदन के माध्यम से यहमांग रखना चाहता हं कि जो ग्रखिल भारतीय प्रणासनिक सेवाएं हैं और उससे सम्बद्ध जो सेवाएं हैं इनमें बैठने के लिए जो अन्यर्थी या प्रत्याशी होते हैं उनके लिए शाय सीमा वर्तमान में 26 वर्ष है इसको बढा करके 28 वर्ष कर दिया जाए जिसमें कि ग्रामीण क्षत्रों के जो छात्र है, ग्राधिक दर्ष्टि से कमजोर वर्ग ने को लोग आते हैं और जो पिछड़े वर्ग के लोग हैं उनती उपेक्षा नही। कई वर्ष पूर्व दो यातीन सःल तक यह ग्राय सीमा 26वर्ष से बढ़ा करके 28 . वर्षं करभी दी गईथी लेकिन 1987 सेयह ग्राय सीमा पुन: 26 वर्ष कर दी गई है। सभी को समान अधिकार होना चाहिए और समान स्विधाएं मिलनी चाहिएं, इस सिद्धांट को हमारे संविधान, में माना है और मान्यता देरखी है, लेकिन ग्रामीण क्षेत्र के जो छात हैं भीर वहां के जो बच्चे हैं उनको वे सुविधाएं नहीं प्राप्त हैं जो कि शहर के लोगों को प्राप्त हैं या ऐसे बच्चों को प्राप्त हैं जो कि सम्पन्न घरों से माते हैं। ग्रामीण क्षतों में 24-25 वर्ष की शाय तक वहां के छाव स्नातक हो पाते हैं। इसके मतिरिक्ट वहां पर जो शिक्षण संस्थाएं हैं और जो विद्याख्य हैं वे उस प्रकार के नहीं हैं जिस प्रकार के शहरों के होते हैं। ग्रामीण क्षेत्रों में वे सुविधाएं नहीं होती हैं भीर न बैठने का स्थान होता है और न उनको धच्छे प्रकार के शिक्षक मिलते हैं और न पढ़ने की अच्छी क्यवस्था है जैसे कि शहरों में है। वे मेधावी छात होते हुए भी भाय के कारण कम्पीटी-शन्स में पिछड़ जाते हैं। इसलिए मेरा

अनुरोध है कि इस सार्वजनिक महत्व के प्रथन पर भारत सरकार को ध्यान देना चाहिए और जैसा कि पूर्व में दोया तीन वयाँ तक व्यवस्था जारी थीं उसी प्रकार भवं भी आयु सीमा 28 वर्ष करदेनी चाहिए जिससे आर्थिक दृष्टि से जो कमजोर वर्ग के लोग हैं, जो गरीब और पिछड़े वर्ग के बच्चे हैं और जो आर्थिक दृष्टि से सम्भन्न नहीं हैं वे भी इस प्रकार के कस्मोटिशन्ज में बैठ करके सम्लोध दियाओं में जा सकें। धन्यवाद।

श्री इंश दत्त यावय: माननीया उप समा-पति महोदया, श्रो सत्य प्रकाश मालवीय जी ने विशेष उल्लेख के माध्यम से जिस समस्या को इस सदन में रखा है और जो मांग की है मैं उसका समर्थन करता हूं क्योंकि ग्रामीण क्षेत्रों में रहने वाले जो वच्चे हैं वे विलम्ब से शिक्षा प्रारम्भ करते हैं और विलम्ब से शिक्षा प्रारम्भ करने के कारण वे श्राखिल भारतीय प्रशासनिक मेवाओं में श्राने की बाध्यता के कारण नहीं द्या भाते हैं इसलिए यह श्रायु सीमा 26 से 28 वर्ष कर दी जाए।

Need for reorientation of All India Institute of Medical Sciences

BIJOYA **SHRIMATI** CHAKRA-VARTY (Assam); Madam Deputy Chairman, the All India Institute of Medical Sciences is the only institute of this kind in our country today. The people of the country hold this institute in high respect and repose great confidence in it. We all know, Madam, it has-been a common belief of gur people that admission in -the All India Institute of Medical Sciences is a sure way to complete recovery. They think it to be a sure success or sure recovery. So, we warmly congratulate all the medical staff of the Institute for enhancing the glory and .prestige of the Institute. But, Madam, the All India institute of Medical Sciences is presently in a bad shape due to defective planning. It was primarily, an Institute for referred cases. Patients are supposed to come in a filtered process from the States. This filtered process is not strictly followed. People" come straight to the Institute for treatment and consequently, nearly 400 patient* in each, department waib

in OPD daily. In a span of thret or four hours, attending physicians are to examine 400 patients in each department. Thus time schedule does not allow the medical staff to devote mor_e than ■ two minutes for each patient. Consequently, doctors are overburdened and the standard is, bound to go downward in this case. "What is more, referred cases do not get special or urgent attention as required due nature of the to the overcrowded cases and OPD Institute. Referred be treated i_n patients have to same time schedule. This has happened due to wrong planning. I feel the Government should give serious thought in this regard. Though unpleasant, I would like to refer to one point that undue political interference in the treatment, appointment and promotion in certain departments of the All India Institute of Medical Sciences has been going on and this will surely adversely effect the high morale of tha members of the medical staff ef the Institute. the Madam, **AIIMS** needs a realistic planning. The present state of affairs, if allowed to continue for long, will surely adversely affect the working of th; greatest medical institute in the country. Further, Madam, in this condition, this institute will fail to contribute to the medical research substantially as it has done before.

Lastly, the All India Institute of Medical Sciences should not be treated a_s an ordinary hospital. I would like to be assured bythehon. Minister concerned that the AHMS will be allowed to play successfully the role of an institute of higher medical research. Thank you. Madam.